

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
M/S FAIME MAKERS PRIVATE LIMITED

Relevant Particulars		
1.	Name of corporate debtor	M/s Faime Makers Private Limited (Formerly known as Fairmont Constructions Private Limited)
2.	Date of incorporation of corporate debtor	26/03/2007
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, ROC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201MH2007PTC169152
5.	Address of the registered office and principal office (if any) of corporate debtor	201/202 Vastu Prestige, Near Fame Adlabs, Andheri Link Road, Andheri (W), Mumbai-400053
6.	Insolvency commencement date in respect of corporate debtor	07.02.2024 (received on 08.02.2024)
7.	Estimated date of closure of insolvency resolution process	05.08.2024 (180 days from the date of commencement of insolvency)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Pramod Dattaram Rasam IBBI/IPA-001/IP-P00722/2017-18/11259
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Room No.5 Shri Niwas Chawl, J.B. Nagar, Andheri (E), Mumbai-400059 Email: pdrasam@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Room No.5 Shri Niwas Chawl, J.B. Nagar, Andheri (E), Mumbai-400059 Email: cirp.faimemakers@gmail.com
11.	Last date for submission of claims	22.02.2024 (i.e. 14 days from date of receipt of order by the IRP)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Real Estate Allotees / Home Buyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1) Mr. Anish Gupta [IBBI/IPA-002/IP-N00285/2017-18/10843] Address: 105, Lotus Business Park, Off S V Road, Malad (W), Mumbai-400064 Email: ipanishgupta@gmail.com

		<p>2) Mr. Sanjay Bansilal Kathane [IBBI/IPA-002/IP-N01139/2021-22/13818] Address: Plot No.73, Venuvan Housing Colony, Near Friends Colony, Katol Road, Nagpur-440013 Email: sanjaykathane@yahoo.com</p> <p>3) Mr. Vikas Khiyani [IBBI/IPA-001/IP-P02738/2022-23/14194] Address: 103, Palm Acre, Sundar Nagar Road No. 1, Kolivery Village, Kalina Santacruz East, Mumbai-400098 Email: cavikas.khiyani@gmail.com</p>
14.	<p>(a) Relevant Forms and</p> <p>(b) Details of authorized representatives are available at:</p>	<p>(i) Are available at: - https://ibbi.gov.in/en/home/downloads</p> <p>(ii) Email IRP at: cirp.faimemakers@gmail.com</p> <p>Same as mentioned at point no 13 above</p>

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench Court III has ordered the commencement of a corporate insolvency resolution process of the **M/s Faime Makers Private Limited** on **07.02.2024** (received on **08.02.2024**).

The creditors of **M/s Faime Makers Private Limited** are hereby called upon to submit their claims with proof on or before **22.02.2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means by **sending emails at cirp.faimemakers@gmail.com**.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Pramod Dattaram Rasam
(Interim Resolution Professional)
In the matter of **M/S FAIME MAKERS PRIVATE LIMITED**
REG NO. IBBI/IPA-001/IP-P00722/2017-18/11259

Date: 08.02.2024
Place: Mumbai

